

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 29 of 2013 &
IA No. 45 of 2013 &
IA 193 and 204 of 2014**

Dated : 19th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Nabha Power Ltd. & Anr. ... Appellant(s)

Versus

**Punjab State Power Corporation Ltd.
& Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.
Mr. Aniket Prasoon

Counsel for the Respondent(s): Mr. M.G.Ramachandran
Mr. Anand K.Ganeshan for R-1
Mr. Ruth Elwin for R-2

ORDER

We have heard the elaborate and lengthy submissions made by the learned counsel for both the parties. The learned counsel for the parties have filed their comprehensive Written Submissions after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**